

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). Yes, Sir. It is one of the works which has been posed to the World Bank for financing.

**Release of Funds for Roads and Bridges Under Inter-State or Economic Importance Scheme in Orissa**

4345. SHRI K. PRADHANI: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government of Orissa had approached his Ministry for release of funds to the tune of Rs. 106 lakhs under Central aid programme for State roads of Inter-State or economic importance scheme for improvement of Balasore Jaleswar road, construction of high level bridges over Brahmani on Dhenkanal-Kamakhyanagar road and over Vansadhara near Gunupur;

(b) if so, whether the requisite funds have since been released or expected to be released during the year 1986-87 even though Rs. 100 lakhs have been earmarked for this purpose by the Ministry; and

(c) if not, whether at the time of releasing the requisite funds Government propose to take into consideration the proposal made by the State Government to enhance the amount to Rs. 130 lakhs?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). The Government of Orissa had indicated a requirement of Rs. 130 lakhs and Rs. 106 lakhs during 1985-86 and 1986-87, respectively, under Central aid programme of State roads of inter-State or economic importance for the improvement of Balasore-Jaleswar road construction of high level bridges over Brahmani on Dhenkanal-Kamakhyanagar road and over Vansadhara near Gunupur. An amount of Rs. 130 lakhs has already been released to them for meeting the requirement of E & I works during 1985-86. The allocation for 1986-87 has not been finalised as yet.

**Medicinal and Aromatic Plants in Horticulture, Farm**

4346. SHRI K. PRADHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government of Orissa has forwarded a scheme at an estimated cost of Rs. 27 lakhs for the cultivation of medicinal and aromatic plants in horticultural farms;

(b) if so, whether necessary funds have been provided for the purpose; and

(c) if not, the reasons therefor and the stage at which the matter stands at present?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) and (c). There is no scheme during the 7th plan under the Ministry of Health & Family Welfare under which assistance can be provided to the State Governments for large scale cultivation of medicinal and aromatic plants in Horticultural farms.

**Punctuality of Delhi-Bombay, Delhi Howrah Rajdhani Expresses**

4347. SHRI HANNAN MOLLAH: Will the Minister of TRANSPORT be pleased to state the steps proposed to be taken to improve the punctuality of Delhi-Bombay, and Delhi-Howrah Rajdhani Expresses?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): The punctuality performance of Rajdhani Expresses is being monitored closely at all levels of administration. Every effort is being made to run these trains according to the schedule.

**Production of Coaches**

4348. SHRIMATI JAYANTI PATNAIK: Will the Minister of TRANSPORT be pleased to state:

(a) the number of coaches produced during the last three years in the existing coach factories, year-wise and factory-wise; and